## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No.: 16/184/ND/2017

CORAM:

PRESENT: SH. R. VARADHARAJAN

HON'BLE MEMBER(J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: M/s Noida Software Technology Park Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO. NAME

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

Present: Ms. Kridina Kumar, Practising Company Secretary for the Petitioner

## **ORDER**

Report of the ROC is still not received. The same is awaited. It is submitted by the Ld. Petitioner that they have filed the application before the Prosecuting Court seeking permission for compounding of the offence by this Bench.

In view of the same, request of an adjournment is being made. To come up on  $27^{th}$  February, 2018.

(R. Varadharajan) Member (J)

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(Ina Malhotra) Member (J)

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